

[Shri S. R. Damral]

- (4) Power Station, Bhusawal is left with 4 days stock.
- (5) Power Station, Parli is left with 12 days stock.
- (6) Power Station, Ballarsha is left with 10 days stock.
- (7) Power Station, Nasik is left with 5 days stock.

What are the reasons for the falling production at the Western Coal Fields? The hon. Minister of Energy should immediately find out. The *ad hoc* arrangements made for supply of coal from Singareni Collieries in Andhra Pradesh, or linking some Thermal Power Stations with Singrauli Coal Fields in U.P. are also not working satisfactorily on account of movement difficulties. If coal is diverted from these places to Maharashtra, that will affect supplies to the thermal stations located in those States. Therefore the hon. Minister should ensure that Western Coal Fields improve their production so that Maharashtra Power Stations will get their usual coal supplies. I hope the will kindly take note of this and take urgent steps in this matter.

(iii) DEATH OF FORMER LT. GOVERNOR OF DELHI, SHRI. KISHAN CHAND

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, although 13 days have passed the present Government have failed to complete proper investigation in the matter of unearthing the truth about the death of late Kishan Chand, former Lt. Governor of Delhi. The Additional Commissioner of Police, (C.I.D.) Incharge of the Crime Branch Investigating this case said yesterday only:

"We took up the investigation only today." It may be mentioned here that according to the counsel of one of the persons who have been prosecuted, late Kishan Chand was considered to be a most vital prosecution witness against Mrs. Indira Gandhi and now with the death of Kishan Chand the case has been considerably weakened. And, that was the intention of persons who have been prosecuted.

In the meanwhile persons who have claimed that Kishan Chand's death was not suicide, they received threatening telephone calls. Mr. Bhim Singh who heads a non-official investigating committee of lawyers in a letter to Prime Minister said that telephone calls were received warning committee members from taking any initiatives.

Mr. Sitaram Bhardwaj, who has received said that some villagers living near the well had told him about a car going up to the well on the day of Kishan

Chand's death also received telephone call warning him to keep quiet about the case. He has also written to Prime Minister asking the protection. There are reasons to believe that there is a foul-play in the whole thing and to destroy the evidence that could prove the point. It is now a known fact that most of the evidences that were available from the site of well had been destroyed. Only yesterday it was found that some kind of mobile-oil has been splashed near the well from where Kishan Chand is alleged to have jumped to death. The wooden logs which were floating over the water surface have been removed. There has been no watch over the well.

It is opined that since it is a concern to many people who are directly or indirectly involved in political turmoils of the country the matter should be handled promptly and with utmost care.

(Interruption)

MR. DEPUTY SPEAKER: Your submission is over. You should not read the portion which has not been allowed.

(iv) REPORTED AGITATION BY ALL INDIA JUNIOR ENGINEERS ASSOCIATION

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, the All India Junior Engineers Association has been launching agitation since last few days. In New Delhi before Nirman Bhavan, 3 Junior Engineers are on indefinite fast. Today is the sixth day of the fast. It is surprising that the Minister for Works and Housing is not even desirous to meet the striking employees. It is not only inhuman but anti-people also. In Calcutta, the Junior Engineers' Association are on fast before Nizam Palace. The demands of the JEs are: (1) to regularise all *ad hoc* promoters working for a couple of years (2) to scarp the direct recruit to A.E.; (3) 80% by departmental promotion and 20% by holding Examination. The demands are so genuine that one sympathetic outlook was necessary. After all stagnation is not our aim in any cadre post.

I am much distressed about the unconcerned attitude of Shri Sikandar Bakht, Works and Housing Minister in this matter. I like to appeal to all sections in this August House to support this cause of the striking Junior Engineers and also request the Minister of Works and Housing to come out with open mind and to talk with the Association to save the life of the striking Junior Engineers.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I hope the hon. Member will

at least correct his statement in the matter of meeting with the Junior Engineers.

SHRI MANORANJAN BHAKTA: He met us yesterday. Today he is to meet the striking Junior Engineers which he has not done so far.

(V) REPORTED ABASULT ON ASIAN IMMIGRANTS IN LONDON

श्री जगदीश प्रसाद माथुर (सीकर) :
उपाध्यक्ष महोदय, पिछले कुछ दिनों से एशियाई समुदाय के लोगों पर लन्दन में जातीय द्वेष के कारण निरन्तर धमकपण हो रहे हैं। लन्दन में लगभग 10 लाख एशियाई वासी रह रहे हैं, जिनमें भारतीय, पाकिस्तानी एवं बंगलादेश के मूल प्रवासी हैं। जातीय द्वेष एवं हिंसा के वातावरण से इन लोगों में पूर्ण असुरक्षा की भावना व्याप्त है। अभी हाल ही में एक बंगला प्रवासी की हत्या भी हुई है। घनेक आप्रवासी समुदायों ने शिकायत की है कि पुलिस उनकी शिकायतों पर गौर नहीं कर रही है। इंडियन वर्कर्स एसोसियेशन, साउथमाल, फीडरेशन आफ पाकिस्तानी आर्बोनाइजेशन व फीडरेशन आफ बंगला देश आर्बोनाइजेशन के आह्वान पर 17 जुलाई को आप्रवासी एशियाइयों ने वहाँ पर एक आम हड़ताल कर उनके साथ हो रहे अन्याय का विरोध किया है।

भारत सरकार से अनुरोध है कि वह ब्रिटिश सरकार से वार्ता कटे, पाकिस्तान व बंगलादेश की सरकारों को सम्मिलित कर वहाँ के आप्रवासी एशियाइयों में सुरक्षा की भावना उत्पन्न करावे जिससे यह लोग सम्मान से जीवन-यापन कर सकें।

14.50 hrs.

AIR (PREVENTION AND CONTROL OF POLLUTION), BILL—Contd.

MR. DEPUTY-SPEAKER: We now continue with the Bill to provide for the prevention, control and abatement of air pollution. The Minister has just now given notice of an amendment to refer the Bill to a Joint Committee.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to move:

“That the Bill to provide for the prevention, control and abatement of air pollution, for the establishment, with a view to carrying out the aforesaid purpose, of Boards for the prevention and control of air pollution, for conferring on and assigning to such Boards powers and functions relating thereto and for matters connected therewith, be referred to a Joint Committee of the Houses consisting of 30 members, 20 from this House namely:—

- (1) Shri P. Anbalagao
- (2) Shri Manoranjan Bhakta
- (3) Shri Samar Guha
- (4) Shri Dinesh Joarder
- (5) Shri B. P. Kadam
- (6) Dr. Karan Singh
- (7) Shrimati Parvathi Krishnan
- (8) Shri M. V. Krishnappa
- (9) Shri B. P. Mandal
- (10) Shri Jagdish Prasad Mathur
- (11) Shri R. K. Mhalgi
- (12) Shri Govind Ram Miri
- (13) Shri Nathuni Rani
- (14) Shri R. N. Rakesh
- (15) Shri Ram Kinkar
- (16) Shri Ram Murti
- (17) Shri Vasant Sathé
- (18) Shri Chairman Bhai H. Shukla
- (19) Shri A. Sunna Sahib
- (20) Shri Sikandar Bakht

and 10 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the end of the first week of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House do recommend to Rajya Sabha that Rajya Sabha do join the said Joint Committee and commu-